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to January, 1976. The construction activity organisations does not, therefore, arise. has been revived again and construction of staff quarters at a few selected cities approved according to a phased programme starting with those where accommodation situation is very acute. Ranchi has not been included in the first phase.

#### Cases referred to the Income tax **Settlement Commission**

658. SHRI DHARAMCHAND JAIN Will the Minister of REVENUE AND BANKING be pleased to state the num ber of cases referred to the Income-tax Settlement Commission up to the 30th June, 1976?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE) : Applications for settlement had been received by the Income-tax Settlement Commission in 44 cases up to 30th June. 1976.

#### Statutory status for the Bureau of Public **Enterprises and Standing Committee of the** Conference of Public Undertakings

659. SHRIMATI PRATIBHA SINGH Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal under Government's consideration to give statutory status to the Bureau of Public Enterprises and the Standing Committee of the Conference of Public Undertakings; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) and (b) The Bureau of Public Enterprises is part of the Department of Expenditure in the Ministry of Finance, Government of India. The Standing Conference of Public Enterprises is a registered society under the Registration of Society Act, XXI of 1860. The

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suspension of construction activity from 1962 question of according statutory status to these

### **Employees belonging to the Scheduled** Castes/Scheduled Tribes in branches of the Nationalised Banks in Assam

660. SHRI SYED ABDUL MALIK Will the Minister of REVENUE AND BANKING be pleased to state :

(a) the number of branches of nationalised banks which are operating in Assam at present;

(b) the number of employees in these branches ;

(c) the number of employees belonging to the Schedufed Castes, Scheduled Tribes and minority communities working in these branches; and

(d) the number among them who hold executive positions and the percentage of such executives to the total bank employees in Assam?

THE MINISTER FOR REVENUE AND BANKING (SHRI PRANAB MUKHERJEE) : (a) to (d) Information to the extent available is being collected and will be laid on the Table of the House.

### Unhygienic conditions in the Public Sector **Five-Star Hotels**

661. SHRI SHRIKANT VERMA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have recently received any complaints about the unhygienic conditions in the kitchens in Gov-emmentowned Five-Star Hotels in Delhi, Calcutta, Bombay and Madras; and

(b) if so, what action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH) : (a) and (b) The India Tourism

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Development Corporation has two 5-Stai of such hotels in the private sector will, on Hotels in Delhi (Akbar and Ashoka Hotels) and Hotel Corporation of India which is a subsidiary of Air India has one 5-Star Hotel (Centaur Hoiel) in Bombay. No complaints about the unhygienic conditions in the kitchens of the aforementioned hotels have been received. There are no 5-St;u Public Sector Hotels in Calcutta and Madras.

## **Ncf Five-Star Hotels**

662. SHRI SHRIKANT VERMA : Will the Minister of TOURISM AND CIVII AVIATION be pleased to state :

(a) whether Government have approved the opening of some more Five-Star Hotels ;n the country during the next five years; and

(b) if so, what will be the number of such hotels in the public sector and in the private sector, separately ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAI SINGH) : (a) In so far as the public sector is concerned, the India Tourism Development Corporation has no plans at present for the construction of 5-Star Hotels. In the private sector, the Department of Tourism has approved 68 hotel projects planned to have 5900 rooms, from the point of view of their suitability for foreign tourists. Of these, 7 hotel projects with 1447 rooms are expected to qualify for the 5-Star category on completion.

(b) There are at present 25 approved hotels with 4632 rooms, which have either already been classified in the 5-Star Deluxe/ 5-Star category or are expected to qualify for placement in these categories. Of these, 4 hotels with 1125 rooms are in the public sector and the remaining 21 hotels with 3507 rooms in the private sector.

While there will be no change in the number of 5-Star Hotels in the public sector in the next few years, the number

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completion of the said 7 hotels, increase to 28 with 4954 rooms.

### Investment of black money in luxurious houses and flats

# 663. SHRI KALYAN ROY: SHRI KRISHNA BAHADUR CHETTRI :

Will the Minister of REVENUE AND BANKING be pleased to state :

(a) whether Government's attention has been drawn to the news item which appeared in the Stateman of 6th August, 1976 under the caption "Survey on Luxury Houses by Taxmen continues";

(b) what is the number of luxury houses and flats which have been surveyed in Calcutta, Asansol, Bombay, Delhi and other places during the last 12 months and what are the details thereof, city-wise and what are the results of the survey ;

(c) whether it is a fact that the survey revealed that most of the flats and houses were under-valued ; and

(d) what action has been taken against the persons whose houses have been found undervalued?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE) (a) A news item captioned "Survey of Luxury Houses by Taxmen continues" has appeared in the Stateman newspaper, dated 6th August, 1976.

(b) Survey of posh localities in the bigger cities including Calcutta, Bombay and Delhi was carried out during the period July to September, 1975. This survey has been resumed in June this year.

Survey regarding Tuxury houses as such has not so far been carried out in Asansoi.

The requisite information, city-wise, is being collected and will be laid on the Table of the House.